

## NOTES OF THE REGISTRY

OA. 50/01

## ORDERS OF THE TRIBUNAL

Dr. Dt. 23.9.02

for admission &  
final hearing.

Bench,

Dr. Dt. 22.10.02

Copies of aforesaid  
order communicated  
to all parties.  
Free copies of  
said order may be  
handed over to  
counsel for both  
sides.

Dated 5.10.02

Sd.

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5/4

Order dt. 22.10.2002

Heard Mr. S. K. Mandal, Advocate for the Applicant and Mr. A. K. Bose, learned Senior Standing Counsel appearing for the Union of India.

2. In this Original Application, under Section-19 of the Administrative Tribunals Act, 1985, the Applicant (who is claiming to be a physically handicap person) has claimed that his name being sponsored by the Employment Exchange at Jagatsinghpur of Orissa for the post of E.D.M.C. of Mandasahi Branch Post Office, he was a candidate for the said post. He, however, has placed no materials on record, to substantiate his stand. In the counter filed by the Postal Department of Govt. of India, it has been disclosed that the name of the Applicant was not sponsored by the Employment Exchange (for the post in question) nor was he a candidate for the post in question. In support of the said stand, the Respondents have placed on record the list of candidates sponsored from Employment Exchange; which goes to show that the name of the Applicant was not sponsored at all.

3. It is seen that the Applicant has placed his case on false statements and, therefore, this Original Application, which is devoid of any merit, is dismissed; however, without imposing any costs.

4. Send copies of this order to both the parties.

*Arora*  
( P. N. S. C. M.)  
VICE CHAIRMAN

*J. Mohanty*  
22.10.02  
( M. R. MOHANTY )  
MEMBER (JUDICIAL)